

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject: Constitution of team for handling cases under Public Safety Act, 1978.

Government Order No. 5678-JK(LD) of 2022.
Dated. 03 - 08 - 2022

On the recommendations of Ld. Advocate General, sanction is hereby accorded to the establishment of team of following Government Advocates for handling with the cases under Public Safety Act, 1978 before Hon'ble High Court of Jammu and Kashmir and Ladakh, at Srinagar:

S.No.	Name of the Law Officer	Designation
01	Mr Sajad Ashraf	Government Advocate
02	Mr Illyas Nazir Laway	Government Advocate

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No: Law-Jud/121/2022-10.

Dated.03-08-2022.

Copy to the:-

1. Financial Commissioner(Additional Chief Secretary), Home Department.
2. Director General of Police, J&K, Srinagar.
3. Principal Secretary to Government, General Administration Department.
4. Director, Archeology, Archives and Museums, J&K, Srinagar.
5. Director Litigation, Kashmir.
6. Senior Private Secretary to Advocate General's Office, J&K, Srinagar. This is with reference to her letter No. AG/PSS/2022/303 dated 27-07-2022.
7. Concerned Government Advocates.
8. Private Secretary to Secretary to Government, Department of Law, Justice & P.A.
9. Incharge website of the Department of Law, Justice and Parliamentary Affairs.
10. Government Order File.


03-08-22

(Ashish Gupta)
Additional Secretary to Government
11/11/2022
03-08-2022.